



### ABSTRACT

Courts - Civil – Appointment of Vacation Civil Judges for the Summer Vacation 2013 - Notification – Publication - Orders – Issued.

### HOME (COURTS-III) DEPARTMENT

G.O.(D).No.264

Dated:26.04.2013.

Read:

1. G.O.(D).No.359, Home (Cts:III) Department, Dated: 28-04-2012.
2. From the Registrar General, High Court, Madras, D.O. Letter No.21/2013-Con.B2, Dated:23.04.2013.

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### ORDER:

The Registrar General, High Court of Madras in the letter second read above has sent a proposal to the Government seeking orders for appointment of Vacation Civil Judges during the summer vacation of the Civil Courts from 01.05.2013 to 02.06.2013 (both days inclusive). The Government after examination accept the proposal of the Registrar General, High Court of Madras, subject to the condition that the principles regarding the appointment of Vacation Civil Judges, their administrative control, place of sitting, holding of Courts, Staff etc., hitherto followed shall be adhered in 2013 also.

2. The following Notification will be published in an extraordinary issue of the Tamil Nadu Government Extraordinary Gazette dated the 26<sup>th</sup> April 2013.

### NOTIFICATION

In exercise of the powers conferred by sub-section (2) of section 30 of the Tamil Nadu Civil Courts Act, 1873 (Central Act III of 1873), the Governor of Tamil Nadu, in consultation with the High Court of Madras, hereby appoints the Judicial Officers specified in column (2) of the Table below to be vacation Civil Judges for the District Courts in the Districts specified in the corresponding entries in column (3) thereof for the Summer Vacation of the Civil Courts for the year 2013.



**TABLE**

Sl. No	Judicial Officers to be appointed as Vacation Judges	Districts
1	Sub Judge, Ariyalur.	Ariyalur
2	II Additional District and Sessions Judge (CBI Cases), Coimbatore	Coimbatore
3	Principal District and Sessions Judge, Cuddalore.	Cuddalore
4	Additional District and Sessions Judge, Dharmapuri.	Dharmapuri
5	Sub Judge, Palani	Dindigul
6	Sub Judge, Bhavani	Erode
7	Additional Sub Judge, Chengalpattu	Kancheepuram
7A	District and Sessions Judge No.II, District Court No.II, Kancheepuram	District Court No.II, Kancheepuram
8	District and Sessions Judge, Kanniyakumari @ Nagercoil.	Kanniyakumari
9	Sub Judge, Perundurai	Karur
10	Sub Judge, Hosur	Krishnagiri
11	IV Additional Sub Judge, Madurai	Madurai
12	District and Sessions Judge, Nagapattinam	Nagapattinam
13	Sub Judge, Namakkal	Namakkal
14	Sub Judge, Uthagamandalam	The Nilgiris
15	Principal District and Sessions Judge, Permbalur.	Perambalur
16	Additional District and Sessions Judge, Pudukkottai.	Pudukkottai
17	Sub Judge, Paramakudi	Ramanathapuram
18	II Additional Sub Judge, Salem	Salem.
19	Sub Judge, Devakottai	Sivaganga
20	Principal Sub Judge, Thanjavur.	Thanjavur
21	Additional District and Sessions Judge, Theni @ Periyakulam	Theni
22	Sub Judge, Thoothukudi	Thoothukudi
23	Principal Sub Judge, Tiruchirappalli.	Tiruchirappalli
24	II Additional District and Sessions Judge(PCR), Tirunelveli.	Tirunelveli
25	I Additional District and Sessions Judge, Tiruppur,	Tiruppur

Sl. No	Judicial Officers to be appointed as Vacation Judges	Districts
26	II Additional District and Sessions Judge, Tiruvallur @ Poonamallee	Tiruvallur
27	Sub Judge, Arani	Tiruvannamalai
28	District and Sessions Judge, Tiruvarur	Tiruvarur
29	I Additional District and Sessions Judge, Vellore.	Vellore
30	II Additional District and Sessions Judge, Villupuram @ Tindivanam.	Villupuram
31	Sub Judge, Virudhunagar	Virudhunagar

(BY ORDER OF THE GOVERNOR)

R.RAJAGOPAL  
PRINCIPAL SECRETARY TO GOVERNMENT

To  
 ✓ The Registrar General, High Court of Madras, Chennai-104.  
 The Works Manager, Government Central Press, Chennai -79.  
**(for publication of the notification in the  
 Tamil Nadu Government Gazette and for supply of 30  
 copies of the Gazette to the Government  
 in Home (Courts-III) Department).**  
 The Accountant General (Audit), Chennai-18.  
 The Accountant General (A. & E), Chennai-18.  
 The Accountant General (CAS), Chennai.35.  
 All District and Sessions Judges.  
 All Sub Judges.  
 The Pay and Accounts Officer, High Court of Madras, Chennai-104.

**Copy to:**

The Law Department, Chennai-9.  
 The Special P.A. to Minister (MA, RD, Law, Courts & Prisons), Chennai-9  
 The Finance (Home-II) Department, Chennai-9.  
 SF/SC

// FORWARDED / BY ORDER //

*A. S. S. S.*  
SECTION OFFICER